

PART III

COMMISSIONERATE OF LAND REVENUE
LAND FAIR VALUE NOTIFICATION
IDUKKI DISTRICT

ദേവികുളം സബ് കളക്ടറുടെ നടപടിക്രമം
(ഹാജർ: ഡോ. ശ്രീറാം വെങ്കിട്ടരാമൻ, ഐ.എ.എസ്.)

നമ്പർ ബി4-2641/17.

2017 ജൂൺ 8.

വിഷയം:—പട്ടയവസ്തുവിന്റെ ഫെയർവാല്യൂ നിശ്ചയിക്കുന്നത്—സംബന്ധിച്ച്.

സൂചന:—(1) ശ്രീമതി ലീല, വേണാട്ടുമറ്റം, കിഴക്കേ ചെങ്കുളം എന്നവരുടെ അപേക്ഷ.

(2) ദേവികുളം തഹസീൽദാരുടെ 11-4-2017-ലെ G3-3664/17-ാം നമ്പർ റിപ്പോർട്ട്.

ശ്രീമതി ലീല, വേണാട്ടുമറ്റം, കിഴക്കേ ചെങ്കുളം എന്ന കക്ഷി സമർപ്പിച്ച അപേക്ഷയിൽ ടിയാളുടെ ഉടമസ്ഥതയിലും കരം തീരുവയിലുമുള്ള കുഞ്ചിത്തണ്ണി വില്ലേജിലെ ബ്ലോക്ക്-9-ൽ റീസർവ്വെ-116/6-ൽപ്പെട്ട 00.2185 ഹെക്ടർ വസ്തുവിന്റെ ഫെയർവാല്യൂ നിശ്ചയിച്ച് തരുവാനാണ് സൂചന (1) പ്രകാരം അപേക്ഷ സമർപ്പിച്ചിരുന്നത്.

ഇതുമായി ബന്ധപ്പെട്ട റിപ്പോർട്ടും വില്ലേജ് റിക്കാർഡും സൂചന (2) പ്രകാരം ദേവികുളം തഹസീൽദാർ ലഭ്യമാക്കിയിട്ടുള്ളത് പരിശോധിച്ചതിലും ഈ ഓഫീസിൽ നിന്നും സ്ഥലപരിശോധന നടത്തി റിപ്പോർട്ട് ലഭിച്ചിട്ടുള്ളത് പരിശോധിച്ചതിലും അപേക്ഷാ വസ്തുവിന് Gardenland without road access എന്ന വിഭാഗത്തിൽ ഉൾപ്പെടുത്തി ആർ. ഒന്നിന് ` 20,000 (ഇരുപതിനായിരം രൂപ) ന്യായവില നിശ്ചയിച്ചുകൊണ്ട് ഇതിനാൽ ഉത്തരവാകുന്നു.

ദേവികുളം.

(ഒപ്പ്)
സബ് കളക്ടർ.

ERNAKULAM DISTRICT

FORM C

[See Rule 5(8)]

NOTIFICATIONS

Whereas, it is expedient to publish a notification showing revised value of land as required under Section 28A of the Kerala Stamp Act 1959 read with sub-rule (8) of Rule 5 of the Kerala Stamp (Fixation of Fair Value of Land) in Ernakulam District is hereby fixed finally as shown in the Schedule hereto:

2

(1)

No. A2-89368/2016.

15th May 2017.

SCHEDULE

*District—Ernakulam.**Taluk—Kanayannur.**Village—Cheranalloor.*

<i>Survey Number with sub-division Number</i>	<i>Corporation/ Municipality/ Panchayath</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value of the land already fixed as per Are `</i>	<i>Revised fair value of land as per Are `</i>
(1)	(2)	(3)	(4)	(5)	(6)
Block No. 4 Re-survey No. 416/8	Panchayath	6	Wet land	1,10,000	1,10,000

(2)

No. A2-11941/2017.

27th May 2017.

SCHEDULE

*District—Ernakulam.**Taluk—Kanayannur.**Village—Vazhakkala.*

<i>Survey Number with sub-division Number</i>	<i>Corporation/ Municipality/ Panchayath</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value of the land already fixed as per Are `</i>	<i>Revised fair value of land as per Are `</i>
(1)	(2)	(3)	(4)	(5)	(6)
Block No. 9 Re-survey No. 275/13	Municipality	Padamugal-18	Nilam	7,00,000	5,46,000

(3)

No. A2-11059/2017.

1st June 2017.

SCHEDULE

*District—Ernakulam.**Taluk—Aluva.**Village—Angamaly.*

<i>Survey Number with sub-division Number</i>	<i>Corporation/ Municipality/ Panchayath</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value of the land already fixed as per Are `</i>	<i>Revised fair value of land as per Are `</i>
(1)	(2)	(3)	(4)	(5)	(6)
Block No. 12 Re-survey No. 227/4	Municipality	Kavaraparambu-12	Nilam	12,25,000	4,50,000

Collectorate,
Ernakulam.(Sd.)
District Collector.

തിരുത്തൽ പരസ്യം

(1)

നമ്പർ എ2-2994/2017.

2017 ജൂൺ 1.

4-4-2017-ാം തീയതി പ്രസിദ്ധീകരിച്ചിട്ടുള്ള കേരള ഗവൺമെന്റ് ഗസറ്റിൽ (നമ്പർ 14 സപ്ലിമെന്റ് ഫെയർവാല്യൂ) എറണാകുളം ജില്ലാ കളക്ടറുടെ കീഴിൽ 4-ാം നമ്പരായും ഈ കാര്യാലയത്തിലെ സി11-2994/17-ാം നമ്പരായി രേഖപ്പെടുത്തിയും പരസ്യപ്പെടുത്തിയിട്ടുള്ള ഫോറം സി നോട്ടീഫിക്കേഷനിൽ ഒന്നാം കോളത്തിൽ റീ-സർവ്വെ നമ്പർ '166/22/4/23' എന്നത് '162/22/4/23' എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

(2)

നമ്പർ എ2-75655/2016.

2017 ജൂൺ 20.

9-5-2017-ാം തീയതി പ്രസിദ്ധീകരിച്ചിട്ടുള്ള കേരള ഗവൺമെന്റ് ഗസറ്റിൽ നമ്പർ 19 സപ്ലിമെന്റ് (ഫെയർ വാല്യൂ) എറണാകുളം ജില്ലയുടെ കീഴിൽ 2-ാം നമ്പരായും ഈ കാര്യാലയത്തിലെ സി11-75655/16-ാം നമ്പരായി രേഖപ്പെടുത്തിയും പരസ്യപ്പെടുത്തിയിട്ടുള്ള ഫോറം സി നോട്ടീഫിക്കേഷനിൽ 3-ാം കോളത്തിൽ വാർഡ് നമ്പർ 25 എന്നത് 26 ആയും 4-ാം കോളത്തിൽ ക്ലാസിഫിക്കേഷൻ 'Wet land' എന്നത് 'Residential Plot with Private road Access' എന്നും തിരുത്തി വായിക്കേണ്ടതാണ്.

കളക്ടറേറ്റ്,
എറണാകുളം.

(ഒപ്പ്)
ജില്ലാ കളക്ടർ.

NOTIFICATIONS

Whereas it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1950 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now therefore it is hereby made known to the public that the fair value fixed for the land mentioned against each serial numbers in respect of the land situated in the Survey/Re-Survey numbers of the Village and Taluk mentioned against each shall be as shown against it in Column (1) thereof.

(1)

No. N-1498/2017/K.Dis.

8th May 2017.

SCHEDULE

District—Ernakulam.

Taluk—Aluva.

Village—Kizhakkumbhagam.

Sl. No.	Sy. No.	Sub. Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division	Municipality/ Panchayath/ Corporation	Name and No. of ward/Local/ Body	Name and No. of ward	Classification by use	Fair Value per Are in ' -
.	.	.	29	166	17	Panchayath	Kanjoor	Ward 7	Residential plot with Panchayath road access	1,18,000

4

(2)

No. N-8323/2017/K.Dis.

11th May 2017.

SCHEDULE

District—Ernakulam.

Taluk—Kanayannoor.

Village—Thrikkakara North.

Sl. No.	Sy. No.	Sub. Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division	Municipality/ Panchayath/ Corporation	Name and No. of ward/Local/ Body	Name and No. of ward	Classification by use	Fair Value per Are in `
10964	6	483	15	Municipality	Kalamassery	Vadakode —13	Residential plot with Private road access	3,00,000

(3)

No. N-3344/2017/K.Dis.

26th May 2017.

SCHEDULE

District—Ernakulam.

Taluk—Aluva.

Village—Mattoor.

Sl. No.	Sy. No.	Sub. Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division	Municipality/ Panchayath/ Corporation	Name and No. of ward/Local/ Body	Name and No. of ward	Classification by use	Fair Value per Are in `
852	104	6 B C	27	202	5	Grama panchayath	Kalady	XVII Mattoor North	Commercial Important Plot	6,25,000

(4)

No. N-3379/2017/K.Dis.

26th May 2017.

SCHEDULE

District—Ernakulam.

Taluk—Aluva.

Village—Angamaly.

Sl. No.	Sy. No.	Sub. Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub Division	Municipality/ Panchayath/ Corporation	Name and No. of ward/Local/ Body	Name and No. of ward	Classification by use	Fair Value per Are in `
11512	11	543	7-8	Municipality	Angamaly	Kotham- Kulangara East-6	Wet Land	5,00,000
11506	11	543	8-2	Municipality	Angamaly	Kotham- Kulangara East-6	Residential Plot with Corp./Mun./Pan. road access	5,00,000

5

(5)

No. N-3642/2017/K.Dis.

26th May 2017.

SCHEDULE

District—Ernakulam.

Taluk—Kanayannoor.

Village—Edappally South.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub. Div. No.</i>	<i>Re-Survey Block</i>	<i>Re-Survey No.</i>	<i>Re-Survey Sub Division</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name and No. of ward/Local/ Body</i>	<i>Name and No. of ward</i>	<i>Classification by use</i>	<i>Fair Value per Are in ' ,</i>
2334	180	10	.	.	.	Corporation	Kochi	48	Residential Plot with Private road access	6,00,000

(6)

No. N-6422/2017/K.Dis.

27th May 2017.

SCHEDULE

District—Ernakulam.

Taluk—Kanayannoor.

Village—Kakkanad.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub. Div. No.</i>	<i>Re-Survey Block</i>	<i>Re-Survey No.</i>	<i>Re-Survey Sub Division</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name and No. of ward/Local/ Body</i>	<i>Name and No. of ward</i>	<i>Classification by use</i>	<i>Fair Value per Are in ' ,</i>
551	.	.	7	149	3	Municipality	Thrikkakkara	5	Residential Plot with Private road access	4,20,000

Revenue Divisional Office,
Fort Kochi.(Sd.)
Sub Collector.